

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)


(cjsec.highcourt@gmail.com)

ORDER

No. 1243 Dated 22-12-2017

Sanction is hereby accorded to the retirement on superannuation of Shri Madan Lal-I, Senior Assistant posted as Nazir in the Court of Munsiff/JMIC, Mahanpur with effect from 31.12.2017 A. N.

By order.


(G. M. Parray)
Joint Registrar

No. 2337-41 /PSY-06

Dated:

22/12/2017
22-12-2017

Copy to:-

- 1) Registrar General, High Court of J&K at Jammu.
- 2) Registrar Vigilance, High Court of J&K at Jammu
- 3) Principal District & Sessions Judge, Kathua
..... for information.
- 4) Munsiff/JMIC, Mahanpur for information and with the direction to take necessary steps under rules for preparation of pension case of the aforesaid official.
- 5) Incharge NIC for uploading in High Court website.


Joint Registrar

22/12/2017
22/12/2017